

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 166 of 2020

IN THE MATTER OF:

Gopal Krishan

...Appellant.

Versus

M/s. Super Cassettes Industries Pvt. Ltd. & Anr.

...Respondents.

Present:

**For Appellant: Mr. Rakesh Kumar, Ms. Preeti Kashyap,
Advocates.**

**For Respondent: Mr. Ajay Garg, Mr. Rajeev K Goel and
Kartikeya Goel, Advocates for R-1 and R-2.**

**ORDER
(Virtual Mode)**

25.03.2021 List the Appeal 'For Admission (After Notice)' Hearing on **10th**
May, 2021.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

Basant B./md.